

PROF. G. RANGA: May I know, Sir, whether any efforts have been made to form co-operatives of the agriculturists there, so as to enable them to purchase these tractors from the Government?

DR. P. S. DESHMUKH: If my hon. friend refers to Madhya Bharat, the Central Government has not made any such effort, nor is it the duty of the Central Government to do it.

PROF. G. RANGA: But I want to know whether Government have any information at all about the position, either with the Madhya Bharat or with the Central Government. The hon. Minister said that the **Central** Government has not done any such thing, but have they any information as to whether the Government of Madhya Bharat has done anything in this direction?

DR. P. S. DESHMUKH: No, there are not many proposals of this sort.

TRAIN DERAILMENTS

*435. SHRI S. MAHANTY (ON BEHALF OF SHRI KISHEN CHAND). Will the Minister for RAILWAYS be pleased to state-

(a) the number of derailments of goods trains and mixed passenger trains which have occurred so far in the year 1955;

(b) the number of wagons involved in those derailments:

(c) the value of goods damaged in those derailments;

(d) the total loss incurred by the Railways; and

(e) whether any enquiry has been made into the general causes of derailments and if so, what are the findings?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) to (e). A statement is laid on the Table of the House.

STATEMENT

Train Derailments and losses incurred therein

(a) The total number of derailments to goods and mixed trains which occurred during the period from 1st January 1955 to 31st July 1955 were as follows:

Goods trains	...	475
Mixed trains	...	48
		523

(b) 737.

(c) Information is not readily available.

(d) The approximate cost of damage to Railway property was Rs. 490,317.

(e) An enquiry is held into every accident. Failure of Railway Staff and the failure of mechanical equipment were the two main causes, of these derailments.

दिल्ली मिल्क कोऑपरेटिव सोसाइटी

*४३६. श्री कृष्णकान्त व्यास (श्री कन्हैया लाल दौं० बंधू के रिश्ते): क्या खाद्य तथा कृषि मंत्री बताने की कृपा करेंगे कि :

(क) इण्डियन काउंसिल आफ एग्रीकल्चरल रिसर्च की दूध संभरण योजना को 'मिल्क कोऑपरेटिव यूनिट्स, मेरठ' को बेचे जाने के बाद से क्या सरकार ने उसकी व्यवस्था पर कोई नियंत्रण रखा है और उसके द्वारा वितरित किये जाने वाले दूध तथा अन्य वस्तुओं की समय समय पर जांच कराने की कोई व्यवस्था की है;

(ख) यदि उपरोक्त भाग (क) का उत्तर हाँ में हो, तो वह व्यवस्था क्या है; और

(ग) यदि उपरोक्त भाग (क) का उत्तर नहीं में हो तो क्या सरकार ऐसी कोई व्यवस्था करना चाहती है ?